

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 475
TO BE ANSWERED ON 24.07.2023

Rehabilitation of Displaced Villages

475. SHRI MOHAN MANDAVI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of measures taken for conservation of forests in the country along with the details of increase in forest cover as a result of the said measures, State-wise including Chhattisgarh;
- (b) the details of activities carried out and total funds spent thereunder, State-wise including Chhattisgarh;
- (c) the number of forest villages and tribal dominated villages that have been displaced;
- (d) the details of the scheme for rehabilitation of displaced villages, State-wise including Chhattisgarh; and
- (e) whether all the displaced villages have been rehabilitated and if so, the details thereof, State-wise including Chhattisgarh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b) For restoration and conservation of forests, the Government of India is implementing various centrally sponsored umbrella schemes in States/UTs, including Chhattisgarh. These include National Mission for a Green India (GIM), Nagar Van Yojna (NVY), Integrated Development of Wildlife Habitats, and Forest Fire Prevention and Management (FFPM) scheme. The funds collected under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) as compensatory levies from states are also used for plantation activities by States/UTs. The schemes primarily support ecological restoration through afforestation in and outside forest areas, forest landscape restoration, habitat improvement, soil and water conservation measures and protection etc.

The details of funds provided by the Central Government under NVY and FFPM schemes to various States/UTs during the last three years are given in **Annexure-I**.

GIM activities were started in the FY 2015-16. So far, a sum of ₹755.28 Crores has been released. The State/UT wise details of the funds released under GIM are given at **Annexure-II**

The details of CAMPA funds utilized by the States/UTs during 2020-21 to 2022-23 are enclosed at **Annexure-III**.

As per the India State of Forest Report (ISFR) 2021, the details of States/UTs where forest cover has increased as compared to ISFR (2019) are given at **Annexure-IV**.

- (c) to (e) The Central Government gets proposals from various States/UTs for conversion of forest villages into revenue villages and voluntary village relocation under the provisions of the Forest (Conservation) Act, 1980 from time to time.

The Government of India vide letter F. No. 8-34/2017-FC dated 20th May 2019 has issued Guidelines for relocation of villages in accordance with the directions of the Hon'ble Supreme Court in order dated 28th January, 2019, regarding relocation/rehabilitation of the villages from the core/critical Tiger reserves and critical habitats of the Protected Areas (National Parks and Wildlife Sanctuaries) to the periphery of Reserved Forest/Sanctuaries/National Parks subject to certain conditions.

As per the information available on the PARIVESH portal, the details of such proposals approved by the Central Govt. under FCA,1980 during 2019-20 to 2022-23 are annexed at **Annexure-V**.

However, in case any Project Affected Person (PAP) is required to be relocated from the forest area proposed to be diverted under Forest (Conservation) Act, 1980, the same is done by the State Government as per the Rehabilitation & Resettlement (R&R) plan prepared by the concerned State Government. Further, the information regarding such displaced villages is not maintained at the Ministry level.

Annexure-I

Annexure referred to in reply to part (b) of the Lok Sabha Un-Starred Question No. 475 due for reply on 24.07.2023 by Shri Mohan Mandavi regarding ‘Rehabilitation of Displaced Villages’

(A) Funds released under Nagar Van Yojana in all states including Chhattisgarh year 2020-21 to 2022-23					
S. No.	Name of State/UT	Amount Released in 2020-21 (₹ in Lakhs)	Amount Released in 2021-22 (₹ in Lakhs)	Amount Released in 2022-23 (₹ in Lakhs)	Total Fund Released (₹ In lakhs)
1	Andaman & Nicobar	-	56.35	-	56.35
2	Andhra Pradesh	-	117.4	358.61	476.01
3	Arunachal Pradesh	-	-	56	56.00
4	Assam	-	169.61	-	169.61
5	Bihar	143.71	100.78	137.62	382.11
6	Chandigarh	-	-	13.3	13.30
7	Chhattisgarh	-	830.77	-	830.77
8	Goa	-	143.71	-	143.71
9	Gujarat	-	297.5	-	297.50
10	Haryana	-	449.02	-	449.02
11	Himachal Pradesh	-	166.46	319.4	485.86
12	Jammu & Kashmir	-	138.46	112	250.46
13	Jharkhand	87.71	236.53	155.13	479.37
14	Karnataka	216.02	140.35	-	356.37
15	Kerala	-	1,055.28	-	1055.28
16	Madhya Pradesh	216.86	1,014.06	1175.1	2402.67
17	Maharashtra	158.06	156.86	193.87	508.78
18	Manipur	-	143.71	-	143.71
19	Meghalaya	-	-	140	140.00
20	Mizoram	-	284.06	-	284.06
21	Nagaland	-	129.29	-	129.29
22	Odisha	-	2,030.83	-	2030.83
23	Punjab	-	262.08	-	262.08
24	Rajasthan	-	351.05	140	584.36
25	Sikkim	-	-	98	98.00
26	Tamil Nadu	-	593.11	630	1223.11
27	Telangana	-	-	585.62	585.62
29	Tripura	-	353.36	-	353.36
30	Uttar Pradesh	-	1,968.30	5.6	1973.90
31	Uttarakhand	111.3	201.11	86.716	366.72
32	West Bengal	-	102.06	72.8	174.86
	Total	933.66	11,491.64	4,279.76	16763.07

(B) Forest Fire Protection and Management Scheme (erstwhile Intensification of Forest Management Scheme-IFMS)**(₹ in Lakhs)**

S. No.	States	2020-21 Amount Released	2021-22 Amount Released	2022-23 Amount Released
Other States				
1	Andhra Pradesh	0.00	0.00	0.00
2	Bihar	233.94	0.00	39.62
3	Chhattisgarh	0.00	140.55	0.00
4	Gujarat	185.60	99.80	0.00
5	Goa	0.00	57.30	0.00
6	Haryana	0.00	0.00	0.00
7	Himachal Pradesh	203.29	116.17	113.29
8	Jharkhand	153.46	136.15	1.69
9	Karnataka	219.40	157.33	87.38
10	Kerala	0.00	362.88	444.31
11	Madhya Pradesh	269.88	0.00	635.48
12	Maharashtra	455.18	0.00	395.99
13	Odisha	400.55	839.83	338.80
14	Punjab	0.00	0.00	0.00
15	Rajasthan	97.15	127.21	33.47
16	Tamil Nadu	0.00	238.90	0.00
17	Telangana	166.96	0.00	0.00
18	Uttar Pradesh	146.96	111.79	0.00
19	Uttarakhand	0.00	354.36	133.93
20	West Bengal	78.83	132.73	0.00
	Total	2611.20	2875.00	2223.96
NE & Sikkim				
1	Assam	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	89.77	198.12
3	Manipur	316.61	86.53	106.61
4	Meghalaya	73.31	0.00	38.17
5	Mizoram	112.46	87.19	30.87
6	Nagaland	87.80	64.52	28.82
7	Sikkim	0.00	89.73	47.91
8	Tripura	45.62	82.26	47.48
	Total	635.80	500.00	497.98
Union Territories				
1	A & N Islands	0.00	0.00	60.00
2	Chandigarh	0.00	50.72	0.00
3	D&N Haveli	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00
5	Jammu & Kashmir	0.00	0.00	0.00
6	Lakshadweep	0.00	0.00	0.00
7	New Delhi	0.00	0.00	0.00
8	Pondicherry	0.00	0.00	43.40
	Total	0.00	50.72	103.40
	Grand Total	3247.00	3425.72	2825.34

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Un-Starred Question No. 475 due for reply on 24.07.2023 by Shri Mohan Mandavi regarding ‘Rehabilitation of Displaced Villages’

Funds released under National Mission for a Green India (GIM)		
Sl. No.	States	Total fund released (₹ In crores)
1	Andhra Pradesh	6.19
2	Arunachal Pradesh	34.71
3	Chhattisgarh	72.75
4	Haryana	9.55
5	Himachal Pradesh	17.09
6	Jammu & Kashmir	32.22
7	Karnataka	16.34
8	Kerala	25.47
9	Madhya Pradesh	91.03
10	Maharashtra	10.30
11	Manipur	53.75
12	Mizoram	139.08
13	Odisha	75.78
14	Punjab	21.57
15	Sikkim	22.98
16	Uttarakhand	110.49
17	West Bengal	10.95
18	Uttar Pradesh	5.43
Total		755.68

Annexure-III

Annexure referred to in reply to part (b) of the Lok Sabha Un-Starred Question No. 475 due for reply on 24.07.2023 by Shri Mohan Mandavi regarding ‘Rehabilitation of Displaced Villages’

Sl. No.	Name of the State/UT	Utilisation of CAMPA funds			
		(₹ in Crore)			
		2019-20	2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	0.01	0.01	0.00	4.22
2	Andhra Pradesh	98.47	60.96	121.10	82.52
3	Arunachal Pradesh	3.19	0.00	0.00	189.40
4	Assam	32.02	22.65	21.48	83.89
5	Bihar	125.39	183.20	0.13	77.69
6	Chandigarh	0.00	0.00	5.14	1.61
7	Chhattisgarh	429.21	651.64	855.55	895.59
8	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00
9	Delhi	0.03	0.03	4.15	9.58
10	Goa	6.86	23.39	17.75	25.74
11	Gujarat	118.5	169.85	168.79	170.00
12	Haryana	60.68	125.73	213.50	137.04
13	Himachal Pradesh	88.50	119.48	94.77	97.01
14	Jammu & Kashmir	113.51	112.61	127.74	177.37
15	Jharkhand	223.57	214.93	240.99	316.93
16	Karnataka	104.14	170.48	299.99	269.36
17	Kerala	0	10.88	16.03	8.24
18	Madhya Pradesh	343.15	475.64	561.09	729.38
19	Maharashtra	151.52	236.58	422.43	399.91
20	Manipur	30.97	27.79	25.09	22.59
21	Meghalaya	0.00	22.01	36.40	8.90
22	Mizoram	0.00	25.99	17.65	10.01
23	Nagaland	0.00	0.00	0.00	0.00
24	Odisha	556.34	674.99	843.12	930.01
25	Punjab	64.73	128.59	167.82	129.81
26	Rajasthan	116.44	192.37	182.13	209.05
27	Sikkim	39.46	54.84	70.00	70.57
28	Tamil Nadu	0.56	0.00	0.00	25.95
29	Telangana	260.60	378.35	488.98	430.55
30	Tripura	17.38	17.92	24.22	34.80
31	Uttar Pradesh	180.69	252.19	362.06	232.72
32	Uttarakhand	124.00	250.01	375.42	256.32
33	West Bengal	13.53	8.25	12.92	18.93
	Total	3303.45	4611.36	5776.44	6055.69

Annexure-IV

Annexure referred to in reply to part (a) of the Lok Sabha Un-Starred Question No. 475 due for reply on 24.07.2023 by Shri Mohan Mandavi regarding ‘Rehabilitation of Displaced Villages’

States/UTs wise details of increase in Forest Cover between ISFR 2019 and ISFR 2021					
(Area in square kilometre)					
S. No.	States/UTs	Geographical area	ISFR	ISFR	Change in Forest Cover between ISFR 2021 & ISFR 2019 (b-a)
			2019 (a)	2021 (b)	
1	Andhra Pradesh	1,62,968	29,137	29,784	647
2	Bihar	94,163	7,306	7,381	75
3	Chhattisgarh	1,35,192	55,611	55,717	106
4	Goa	3,702	2,237	2,244	7
5	Gujarat	1,96,244	14,857	14,926	69
6	Haryana	44,212	1,602	1,603	1
7	Himachal Pradesh	55,673	15,434	15,443	9
8	Jharkhand	79,716	23,611	23,721	110
9	Karnataka	1,91,791	38,575	38,730	155
10	Kerala	38,852	21,144	21,253	109
11	Madhya Pradesh	3,08,252	77,482	77,493	11
12	Maharashtra	3,07,713	50,778	50,798	20
13	Odisha	1,55,707	51,619	52,156	537
14	Rajasthan	3,42,239	16,630	16,655	25
15	Tamil Nadu	1,30,060	26,364	26,419	55
16	Telangana	1,12,077	20,582	21,214	632
17	Uttar Pradesh	2,40,928	14,806	14,818	12
18	Uttarakhand	53,483	24,303	24,305	2
19	A&N Islands	8,249	6,743	6,744	1
20	Chandigarh	114	22.03	22.88	0.85
21	Dadra & Nagar Haveli [#]	491	207.16	227.75	0.10
22	Daman & Diu [#]	111	20.49		
23	Jammu & Kashmir*	2,22,236	21,358	21,387	29
24	Ladakh		2,254	2,272	18
25	Lakshadweep	30	27.1	27.1	0
26	Puducherry	490	52.41	53.3	0.89

* From ISFR 2019 onwards Jammu & Kashmir was divided into two UTs viz. Jammu & Kashmir and Ladakh.

From ISFR 2021 onwards Dadra & Nagar Haveli and Daman & Diu have been combined into one UT.

Annexure-V

Annexure referred to in reply to part (c to e) of the Lok Sabha Un-Starred Question No. 475 due for reply on 24.07.2023 by Shri Mohan Mandavi regarding 'Rehabilitation of Displaced Villages'								
S. No.	File No	State Name	Proposal Name	User Agency Name	Area Diver ted (in Ha.)	Date of Stag e-I	Date of Stag e-II	
1	8-20/2021-FC	Madhya Pradesh	Forest Village Mallupura Part-III	SATPURA TIGER RESERVE	66	24 Dec 2021	18 Feb 2022	
2	8-12/2021-FC	Madhya Pradesh	FOREST VILLAGE KHAMADA PART-03	SATPURA TIGER RESERVE	87	31 Jan 2022	24 Feb 2022	
3	6-MPC045 /2021-BHO	Madhya Pradesh	FOREST VILLAGE MALNI	SATPURA TIGER RESERVE	35	20 Jul 2021	24 Nov 2021	
4	6-MPC026 /2016-BHO	Madhya Pradesh	village"Jaamdhana" relocation from core zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	40	26 Apr 2017	17 May 2017	
5	6-MPC025 /2016-BHO	Madhya Pradesh	Village "Sakai Tola-I" Relocation from core Zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	40	26 Apr 2017	17 May 2017	
6	6-MPC027 /2016-BHO	Madhya Pradesh	Village "Mallupura" Relocation from core Zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	40	26 Apr 2017	17 May 2017	
7	8-20/2017-FC	Madhya Pradesh	Village"Malani Part-I" relocation from core zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	174	29 Jun 2017	06 Sep 2017	
8	8-18/2017-FC	Madhya Pradesh	Village"Mana (Part-I)" relocation from core zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	215	29 Jun 2017	06 Sep 2017	
9	8-19/2017-FC	Madhya Pradesh	Village "Mana Part-II" Relocation from Core Zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	270	29 Jun 2017	06 Sep 2017	
10	8-34/2017-FC	Madhya Pradesh	Village"Malani Part-II" relocation from core zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	285.7	09 Nov 2017	10 Aug 2018	

11	8-17/2017-FC	Madhya Pradesh	Village "Sakai Tola-II" relocation from core zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	150	29 Jun 2017	06 Sep 2017
12	8-29/2019-FC	Madhya Pradesh	Diversion of forest land of Compartment 188 of Range Sohagpur of Division Hoshangabad (T) for Relocation of Village "Malani and Khamda" from Satpura Tiger Reserve Hoshangabad (M.P.)	SATPURA TIGER RESERVE	100	27 Oct 2020	21 Dec 2020
13	6-MPC049/2019-BHO	Madhya Pradesh	Village "Ratibandar" Relocation from Core Zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	12	30 Sep 2020	28 Jan 2021
14	8-30/2019-FC	Madhya Pradesh	Village "Malni-IV " Relocation from Core Zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	98	26 Dec 2019	01 Sep 2020
15	6-MPC034/2021-BHO	Madhya Pradesh	Village Mallupura-IV And Jhalai-IV Relocation from core zone of (STR) Hoshangabad	SATPURA TIGER RESERVE	29.034	31 May 2021	11 Jun 2021
16	8-09/2021-FC	Madhya Pradesh	Village Jhalai Part-I Relocation From of Satpura Tiger Reserve Hoshangabad	SATPURA TIGER RESERVE	67	24 Dec 2021	18 Feb 2022
17	6-MPC024/2021-BHO	Madhya Pradesh	Forest Village Khamda Part-2 Relocation From Satpura Tiger Reserve Hoshangabad	SATPURA TIGER RESERVE	14.232	31 May 2021	11 Jun 2021
18	8-23/2021-FC	Madhya Pradesh	Relocation of Forest Village Suplai [Old Proposal (1) FP/MP/FVC/144001/2021 (2) FP/MP/FVC/140757/2021 (3) FP/MP/FVC/118466/2021 (4) FP/MP/FVC/118226/2021]	SATPURA TIGER RESERVE	339.8	08-04-2022	19-04-2022
19	8-04/2022-FC	Madhya Pradesh	Neelgarh Village Relocation from Ratapani Wildlife Sanctuary, (T) Division Obedullaganj	MADHYA PRADESH FOREST DEPARTMENT	55	07-11-2022	23-01-2023